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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 289/2017**

VIRENDRA KUMAR BHUSSRY Plaintiff

Through Mr. Kshitij Sharda, Advocate

versus

KARTAR SINGH Defendant

Through Mr. Abhijat and Mr. Shaashwat
Jindal, Advocate for D-2 to 3

CORAM:

**SH. RAKESH PANDIT (DHJS), JOINT REGISTRAR
(JUDICIAL)**

ORDER

% **10.10.2018**

I.A. No. 13987/2018(u/O VIII Rule 9 CPC by defendants no. 2&3)

It is submitted by learned counsel for the parties that this forum has no jurisdiction to decide the application and be placed before Hon'ble Court.

In the interest of justice, be place before Hon'ble Court on 30.10.2018.

**RAKESH PANDIT (DHJS)
JOINT REGISTRAR (JUDICIAL)**

OCTOBER 10, 2018/sk